

High Court of Judicature at Allahabad
Lucknow Bench, Lucknow.

Dated : 04.09.2015

Notice

In continuation to the earlier Notice dated 09.07.2015 regarding submission of tender form and deposition of subscription fee for the Cause List for the year 2015, it is to be informed that under the orders of Hon'ble the Senior Judge of this Bench, **last date for submitting the tender form and depositing the annual cause list subscription fee for the calender year 2015 is hereby further extended until 11.09.2015.**

Sd/-
Senior Registrar

Copy forwarded for information & necessary action to:-

- 1 *The General Secretary, Oudh Bar Association, Lucknow.*
- 2 *The Secretary, High Court Bench Bar Association, Lucknow.*
- 3 *The Secretary, Lucknow Bar Association, Lucknow.*
- 4 *The Secretary, Central Bar Association, Lucknow.*
- 5 *The Chief Standing Counsel, High Court Lucknow for information of all concerned and displaying on the Notice Board.*
- 6 *The Joint Registrar (Listing) of this Bench **with the request to get the above notice printed in the Cause List.***
- 7 *The System Manager of this Bench **with the request to upload the said notice in the official website of the High Court.***
- 8 *The Incharge, NIC, High Court, Lucknow Bench, Lucknow.*
- 9 *The Assistant Registrar (Cash) of this Bench is directed **to ensure for entry about the deposition of the requisite cause list subscription amount in the concerned field in accordance with the programme.***
- 10 *The Section Officer (Cause List) of this Bench for earmarking the Counter for the said purpose.*
- 11 *The Section Officer (Establishment) of this Bench is directed **to depute at least one Assistant accordingly for the said purpose with immediate effect till 11.09.2015.***
- 12 *The Notice Board of this Bench.*

Sd/-
Deputy Registrar (Admin.)